

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:4468
ANSWERED ON:20.12.2012
MPLAD GUIDELINES
Mandal Shri Mangani Lal

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government has issued a revised set of guidelines for Members of Parliament Local Area Development (MPLAD) Scheme recently;
- (b) if so, the salient features thereof;
- (c) whether the State Governments are following their own procedures to execute the works recommended by MPs and framing their own rules instead of MPLADs guidelines;
- (d) if so, the details thereof; and
- (e) the action taken/proposed to be taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) and (b): The Government of India has issued revised guidelines for Members of Parliament Local Area Development (MPLAD) Scheme in August, 2012. The salient features may be seen at Annexure.

(c) to (e): It has been provided in the MPLADS guidelines that for execution of MPLADS works, the District Authority shall follow the established work scrutiny; technical, work estimation, tendering and administrative procedure of the State/UT Government concerned. Whenever any instance of State/UT Governments framing rules for MPLADS implementation in contradiction to MPLADS Guidelines is brought to the notice of this Ministry, appropriate instructions are issued to the concerned State/UT Government for taking immediate corrective action.